NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/79/2016

NAME OF THE PETITIONER(S)

: Dr A.C.Velayudhan & 31 others

NAME OF THE RESPONDENT(S)

: Medical Centre Trichur Ltd and 11 others

UNDER SECTION

: 397/398, 402 & 403

403 & 406

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S.No. NAME (IN CAPITAL)

(cotored B. Dlanokaj)

ORDER

Petitioners along with their counsel called but absent. Counsel for Respondents present and points out that on the last date of hearing, the petitioners along with their counsel were absent and they are aware of the fact that the matter is *sub judice* but deliberately not appearing in the matter. Viewing the consistent absence of the petitioners and their counsel, it is quite clear that the petitioners are not interested to pursue the matter. Hence, the petition is dismissed in default.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)